

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ)
Tis Hazari Courts, Delhi

ORDER

Consequent upon recommendations of the 'Committee regarding Non-Functional Pay Scale of Rs. 5400/-' given in the meeting held on 19.07.2024, benefit of Non-Functional Pay Scale of Rs. 15600-39100/- (PB-III) with Grade Pay of Rs. 5400/- (pre revised) & Pay Level 10 (revised as per 7th CPC) is hereby granted to the following Senior Judicial Assistants & Judicial Assistants with effect from the dates as mentioned against their names:

S. No.	Name of the Official	Father's/Husband's Name	Designation	Date of grant of NFS
1	CHANDER MOHAN	M N RUDOLA	Senior Judicial Assistant	29.04.2017
2	UMESH KUMAR SHARMA	NAURANG MAL SHARMA	Senior Judicial Assistant	17.06.2017
3	JYOTI VARSHNEY	NEERAJ VARSHNEY	Senior Judicial Assistant	18.06.2017
4	DHARAM PAL SUKHRAL	RAM KISHAN	Senior Judicial Assistant	01.01.2022
5	RAJESH KUMAR	MOHAN LAL	Senior Judicial Assistant	01.07.2020
6	NARESH KUMAR CHAUHAN	PREM PAL	Senior Judicial Assistant	01.09.2012
7	BED PRAKASH LAL	CHANDESHWAR LAL	Senior Judicial Assistant	15.10.2018
8	KOMAL LATA ASWAL/NEGI	VIPIN NEGI	Senior Judicial Assistant	01.01.2022
9	ARVINDER KAUR	GURVINDER SINGH	Judicial Assistant	01.07.2018
10	HEMANT KUMARI	KAMAL KISHOR	Judicial Assistant	27.07.2019
11	SAI DASS BHATIA / VIVEK BHATIA	D.R. BHATIA	Judicial Assistant	01.01.2018
12	AMIT KAKKAR	K.K. KAKKAR	Ex-Judicial Assistant	17.09.2018
13	RUBY GOSAIN	MAHENDER SINGH	Judicial Assistant	01.01.2023
14	YOGESH KUMAR	GOVIND SAHAI	Judicial Assistant	01.01.2023
15	MANJU NANDA	TARUN NANDA	Judicial Assistant	01.01.2023
16	RAVINDER KUMAR	KRISHAN GOPAL	Judicial Assistant	27.02.2023
17	NAVEEN KUMAR	GOPI CHAND	Judicial Assistant	02.04.2023
18	MUKESH	NAND LAL	Judicial Assistant	13.09.2018 (Revised)
19	HARVINDER KAUR	DARSHAN SINGH	Senior Judicial Assistant	01.07.2015 (Revised)
20	ANITA RANI DUGGAL	OM KUMAR GODALLA	Senior Judicial Assistant	01.01.2017
21	RAJESH PETER KUJUR	IQUACE KUJUR	Judicial Assistant	19.06.2017
22	NISHA BARYAH	SANJAY BARYAH	Judicial Assistant	13.08.2018

Handwritten signature and date: 25/07/24

S. No.	Name of the Official	Father's/Husband's Name	Designation	Date of grant of NFS
23	MUKESH CHAND BISARIA	SURESH CHAND BISARIA	Ex-Judicial Assistant	15.12.2018
24	JYOTI RAWAT	D S RAWAT	Senior Judicial Assistant	28.08.2016
25	SANJAY KUMAR	RAM CHARAN	Senior Judicial Assistant	29.04.2017
26	SANJEEV GUPTA	S K GUPTA	Senior Judicial Assistant	02.01.2015 (Revised)
27	RAJINDER SINGH PARTHYAL	J S PARTHYAL	Ex-Senior Judicial Assistant	01.07.2019

- Note:
- The earlier order no. 2547/80703-81000/Admn.II/S&P(JA/SJA)/2019 dated 18.11.2019 with regard to grant of NFS to Sh. Mukesh s/o Sh. Nand Lal (mentioned above at s. no. 18) w.e.f. '20.09.2018' hereby stands modified.
 - The earlier order no. Admn.II/S&P(SPA)/2017/37071-246 dated 07.07.2017 with regard to grant of NFS to Ms. Harvinder Kaur d/o Sh. Darshan Singh (mentioned above at s. no. 19) w.e.f. '17.08.2016' hereby stands modified.
 - The earlier order no. Admn.II/S&P(JA/Sr.JA)/2016/36206-706 dated 17.08.2016 with regard to grant of NFS to Sh. Sanjeev Gupta s/o Sh. S K Gupta (mentioned above at s. no. 26) w.e.f. '13.03.2016' hereby stands modified.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQ)
Tis Hazari Courts, Delhi

29716 - 29841

No. _____/NFS/S&P(JA/SJA)/Admn.II/2024

Dated, Delhi the

23.08.2024

Copy forwarded for information & necessary action to:

- Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi, with the request to bring the same to the notice of officers/officials of this establishment posted in diverted capacity/deputation in the Delhi High Court;
- All the Ld. Principal District & Sessions Judges, Delhi/New Delhi;
- Ld. Principal Judge (HQ), Family Courts, Dwarka, New Delhi;
- Ld. Chairperson / Members, 'Committee regarding Non-Functional Pay Scale of Rs. 5400/-', Delhi/New Delhi
- The Member Secretary, DSLSA, RACC, New Delhi;
- Personal Office of the undersigned;
- All the DDOs/Sr.AOs/AOs/AAOs, Accounts Branches, Delhi/New Delhi;
- The Pay & Accounts Officers, Delhi/New Delhi (through Accounts Branches concerned);
- The Dealing Officials (Service Book), Accounts Branches of all the District Courts, Delhi/New Delhi;
- The Dealing Officials (Pension Cell), Accounts Branches of all the District Courts, Delhi/New Delhi;
- The Pay Bill Clerks, Accounts Branches of all the District Courts, Delhi/New Delhi;
- The Dealing Officials, Personal File Seat, Admn. II, Central, THC, Delhi;
- Dealing Official, Website Committee, THC, Delhi for uploading on official website of this office under the tab 'Employees' Corner';
- Dealing Official, LAYERS Seat, THC, Delhi for uploading on LAYERS;
- All the concerned officials with the direction to exercise their 'Option Form' in the concerned Accounts Branch of their respective district for the purpose of fixation of pay.

Principal District & Sessions Judge (HQ)
Tis Hazari Courts, Delhi